

**BUSINESS ADVISORY COMMITTEE
(NINTH LOK SABHA)**

**EIGHTEENTH REPORT
(Presented on 7-1-1991)**

The Business Advisory Committee held a sitting on Monday, the 7th January, 1991.

2. Reconsidering the earlier decision of the House, the Committee recommend the allocation of revised time to the following items of business as shown against each :—

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| (1) Discussion on the Resolution regarding President's Rule in the State of Assam. | } | 2 hours. |
| (2) Discussion and Voting on the Supplementary Demands for Grants (Assam) for 1990-91. | | |
| (3) Discussion and Voting on the Supplementary Demands for Grants (General) 1990-91. | | 2 hours. |
| (4) Discussion and Voting on the Supplementary Demands for Grants (Jammu & Kashmir) for 1990-91. | | 2 hours. |

3. The Committee also recommend that the Reserve Bank of India (Amendment) Bill, 1990, as passed by Rajya Sabha may be taken up for consideration and passing alongwith the Reserve Bank of India (Amendment) Bill, 1991, for which two hours have already been allotted.

4. The Committee further recommend that in order to make more time available for disposal of essential items of Govt. business, the House may sit upto 7 p.m. daily for the remainder of the Current Session.

5. The Committee also recommend that subject to the availability of time, the Discussions under Rule 193 may be held in respect of the matters in the following order during the Current Session :—

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| (i) Further discussion on the continued rise in prices of essential commodities. | To be resumed at 5 p.m. on 8-1-91 and concluded on the same day. |
| (ii) Punjab situation | |
| (iii) Progress of investigation into Bofors Case | |
| (iv) Gulf Situation | |

NEW DELHI;
January 7, 1991
Pausa 17, 1912 (Saka)

RABI RAY
Chairman,
Business Advsory Committee.